

(v) Abandoned women/single woman

(vi) Persons with disabilities.

(d) Indira Awaas Yojana (IAY), a Centrally Sponsored Scheme is being Implemented in the rural areas of the country with a view to provide financial assistance to rural Below Poverty Line (BPL) families for construction of dwelling units. Since inception of the scheme, 301.64 lakh houses have been constructed/allotted to the houseless households under the scheme.

Closure of mines due to environment clearances

*98. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of MINES be pleased to state:

(a) the number of mines belonging to public sector companies like Steel Authority of India Limited, National Aluminium Company Limited, Orissa Minerals Development Company, Bisra Stone and Lime Quarry which are closed because of environment clearances;

(b) whether there is any time-frame to get the clearances of these mines; and

(c) if so, the details thereof?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL) : (a) As per available information, presently the following seven mines of Central Public Sector Undertakings are closed due to environment clearance:—

Sl. No.	Name of Mines
1.	Durgaiburu lease of Gua Ore Mines (SAIL)
2.	Sukri-latur lease of Manoharpur (Chiria) Ore Mines (SAIL)
3.	Dalki Manganese (OMDC)
4.	Thakurani Iron & Manganese (OMDC)
5.	Belkundi Iron & Manganese (OMDC)
6.	Bagiaburu Iron (OMDC)
7.	Bhadrasai Iron & Manganese (OMDC)

SAIL - Steel Authority of India Limited.

OMDC - Orissa Minerals Development Company.

(b) and (c) Cases for prior Environment Clearance for projects relating to mining of minerals are dealt with as per the provisions under the Environment (Protection) Act, 1986. The cases are processed as per the procedure laid down through Notifications and guidelines issued in this regard.

Shortage of coal for power companies

*99. DR. T. SUBBARAMI REDDY : Will the Minister of COAL be pleased to state:

- (a) whether some of the power companies are facing shortage of coal;
- (b) if so, the details of coal demanded and supplied to the power companies during the last three years, company-wise and year-wise; and
- (c) the steps taken/proposed to be taken for providing sufficient quantity of coal to the power companies?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) As per the Central Electricity Authority (CEA) daily coal report, 31 TPPs are carrying critical coal stock position as on 21.02.2013. CEA monitors the 92 power stations of the country which have the total capacity of about 98,608 MW on daily basis. As per their criteria, power stations with less than 7 days stock are considered as 'critical' and power stations having less than 4 days stock are considered as 'super critical'. The broad reasons for criticality can be sub-divided into two parts: a) less coal supply by the coal companies; and b) shortcomings on the part of the power houses. Less coal supplies is attributable to the following factors:—

- (i) Less than the required availability of railway rakes to transport coal from railway sidings to the power houses.
- (ii) Intermittent law and order problems in some States like Jharkhand and Odisha, hampering coal transportation and wagon loading.
- (iii) Heavy rains in some coalfields which affect coal mining as well as loading. It also results in production of sticky coal, whereby loading is further affected.

The following are the reasons attributable to the power stations, leading to less stocks with them:—

- (i) Annual Contracted Quantity (ACQ) is fixed at 85% PLF and FSAs are signed and supplies are made accordingly. However, some of the power houses operate at much higher PLF.